tourists. But this notification prevents the flow of tourists to our country. More than that, many of these coastal areas have religious importance too. Many of the religious centres in India are situated on the banks of rivers and sea-shores. (Time-bell) If we cannot construct anything there, how will these pilgrime, who are coming over there on almost all the days of the year, be able to visit these religious centres?

The question of fishermen is also involved here. There are lakhs of fishermen in our country. Their problams has also to be considered. Para 3(2) (2) of this notification prohibits ever construction of huts there. So the community of fishermen is also affected by this notification. Madam, my submission is that the Government should give a serious consideration to this matter and a commision should be appointed to study the problems that have been created by this notification. I also request that the Government should issue a fresh notification on the basis of the report of the Commission and repeal the present one. Thank you.

SHRI JOHN F. FERNANDES (Goa): Madam, it is a bureacratic order. The Central Government should consult all the coastal States and pass an Act in Parliament.

STATEMENTS ON ACTION TAKEN BY THE GOVERNMENT ON FOUR AC-TION-TAKEN-REPORTS OF THE STANDING **COMMITTEE** EXTER. NAL AFFAIRS

SHRI SIKANDER BAKHT (Madhya Pradesh): Madam, I lay on the Table the following Statements (in English and Hindi) showing action taken by Government on the recommendations contained in the following Reports:-

I. Fifth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Second Report of the Committee on Demands for Grants of Ministry of External Affairs for 1994-95.

II. Seventh Report (Testh Lok Sabha) on Action taken on the recommendations contained in the Third Report of the Committee on Passport facilities.

III. Eighth Report (Tenth Lok Sabha) on Action Taken on the recommendations contained in the Fourth Report of the Committee on Situation Prevailing in Pakistan Occupied Kashmir and Northern

IV. Tenth Report (Tenth Lok Sabha on Action Taken on the recommendations contained in the Sixth Report of the Committee on Demands for Grants of the Ministry of External Affairs for 1995-96.

Re. Government's Decision not to go in for production of Strategic Agni Missile and its induction into armed forces

विपक्ष के नेता (भ्री सिकन्दर बख्त): सदर साहिबा, मैंने जिसके लिए इजाज़त चाही है जीये आँवर मेशन करने की, वह यह था कि डिफेंस की स्टेंडिंग कमेटी ने एक सिफारिश की थी कि सरकार अग्रि मिसाइल प्रोजेक्ट के प्रोप्राम को रिव्यू करे, जिसके जवाब में सरकार ने कहा कि इस सिलसिले में कोई कदम ध्योप्रिएट समय पर उठाया जाएगा जिस वक्त यह देखना भी जरूरी होगा कि प्रिवेलिंग थ्रेट कैसी है और यह भी देखना होगा कि ग्लोबल सिक्यरिटी का माहौल क्या है।

सदर साहिबा, जो रिकमेंडेशन है स्टेंडिंग कमेटी की, मैं उसको ही पढ़कर सुनाता हूं और फिर एक्टयुली जो रिस्पांस है ग़र्वनमेंट का, उसको भी पढ़कर सुनाता हूं। स्टेंडिंग कमेटी आँन डिफेंस की सिक्सथ रिपोर्ट में कहा

النتری ساکندر بخت شرحیه بردیش: مدرصاحب- میں سفہ جسسکے سے ۲ جازت چا ہی ہے " زیرو 7 ور" مبنشن کون کی -و دیہ تنا کہ کیفینسس کی اسٹیٹونگ کمیٹی سف ایک سیفارش کی کئی کہ مسرکاڑ اگئی"

Four Action

"In view of the change in the strategic environment and developments of military significance in the neighbourhood having bearing on the security of the nation, the Committee feel that the time has come when the Government should review their Technology Demon-strator-Agni missile project and that a decision is expeditiously taken to go in for serial production of this strategic missile for induction into the Armed Forces."

In reply the Government stated: "Agni is a technology demonstration project, which has been successfully completed and all the objectives have been met. The 'AGNI' project did not envisage development of a missile system. The decision to develop and produce a missile system based on AGNI technologies, however, can be taken at an appropriate time consistent with the then prevailing threat perception global regional security environment."

सदर साहिबा, मुझे हैरत होती है पाकिस्तान ने चाइनीज़ एम-11 मिसाइल्स, जो कि न्युकिलअर केपेब्लिटी रखती है, को पहले ही डिप्लॉ य कर दिया है। चाइमा के साथ पैरिटी रखने का ख्यातल, मालुम होता है कि उसने हिन्दुस्तान को बिल्कुल ज़हन से उतार दिया है। अमेरिका के हथियार पाकिस्तान को सप्लाई किए जा रहे है और उस पर एक्सपर्टस की राय किस-किस किस्म की

Shri Jasjit Singh, Director of the Institute of Defence Studies and Analyses has reacted: "Maintaining the nuclear option has no meaning unless long-range missiles are tested and deployed"

मैंने, जब नरसिंह एव जी अमेरिका जा रहे बे. उस समय एक सवाल किया था राज्य सभा में और मैंने उनसे इसके लिए-पृथ्वी और अग्नि के बारे में-सवाल किया था, तो उन्होंने फरमाया था कि:---

[†] Transliteration in Arabic Script

The Government had assured the House that the Prithvi missile would be deployed within a few months and Agni missile would be developed.

"The Government rules our production of Agni."

आर उसक अदर जा सख्त तफसोलात् है, वह पढ़कर क्या करूंगा। ७ तारीख का ''इंडियन एक्सप्रैस'' कहता है:---

المدوديسية الدوجوسى في تفعيلات پين-وه بليسكوليا كزونكا- 2/ كاربخ كا م نيزين ايكتب ييسن "كهتاب» تا

"Freeze on Agni—a sellout." अंदर उसमें बहुत कुछ लिया गया है, पढ़ना मुस्किल है, क्या करूंगा पढ़कर। "ट्रिब्यून" ने भी कहा है, "ट्रिब्यून का कमेंट्स है, बता रहा हं:—

الداندد العمیر بهت کی ایا گیا ہے۔ پوصنا مشکل سے۔کیا کرون کا بڑھکڑ۔ فریبیون سے جی کہاہے۔ حریبیون سما نمینشس ہے۔ بتار باہلی، تا

"Agni is not for freezing. Mess about missile policy."

सवाल, सदर साहिबा, यह है कि सरकार आखिर. हिन्दुस्तान की सिक्यूरिटी के साथ, यह बेवजह ही कई, खिलवाड़ ही कई, क्यों बरतने की कोशिश में है? According to security analysts, freeze of the Agni programme implies that India is giving up all notions of seeking strategic party with China. Even Pakistan has deployed nuclear capable Chinese M-ll missiles. According to the U.S. intelligence agencies, Pakistan even has a strategic nuclear delivery capability.

Sir, this is what the "Indian Express" has said: "And New Delhi should take no chance with what constitutes a threat to India's security. It must proceed as a measure of abundant precaution and without further interruptions with Prithivi and Agni programmes, including serial production, etc."

महोदया, यह जवाब इतना हरातअगंज ह जिससे लगता है कि जैसे इम इम्यून को गए हों हिन्दुस्तान की सिक्योरिटी की जरूरतों के मुताबिक। सरकार के जवाब में यह कहा गया है कि ऐम्रोप्रियेट क्वत पर और प्रिवेलिंग ग्रेट परसेप्तान और स्लोबल और रीजनल सिक्योरिटी ऐनवायरमेंट को देखकर यह तय किया जाएगा कि "अग्नि" को डेवलप करने का काम जारी खा जाए या नहीं। सदर साहिबा, अब इसको क्या कहा जाए?

सदर साहिया, हिन्दुस्तान खरायें से पिय हुआ है। जिस मुल्क से इमको खतय है, उस मुल्क ने चाईनीज़ एम-11 ऐक्वायर कर लिए है जिसमें न्यूक्लियर केपेबिलिटी है। एक तरफ इम डोल प्रिटते हैं कि इमने सी॰टी॰बी॰टी॰ में अपने आ कांस ओपन रखे हैं और दूसरी तरफ इम हिन्दुस्तान की सिक्योरिटी के लिए "पृथ्वी" को डिप्ला य नहीं करना चाहते हैं और "अप्रि" को डेक्लप नहीं करना चाहते हैं। इससे हिन्दुस्तान की सिक्योरिटी को सख्त खतरा है। मैं आपके जरिए से चाहूंगा कि सरकार की तवज्जह इस तरफ दिलाई जाए और इस किस्म के खिल्लवाड़ हिन्दुस्तान की सिक्योरिटी से न किए जाएं।

المیموال معدد صاحب- یرسیج که معرکاد ڈخخ معنودسشان کی معیلیکو کی کے مسا تھ یہ جدوجہ ہی کچوں- کھلوال میں ہجوں- کیوں برتف کی کومشش میں ہے۔ یا

[†] Transliteration in Arabic Script

Four Action-External Affairs

THE DEPUTY CHAIRMAN Narendra Mohan. (Inter-rutions) SHRIMATI MARGARET ALVA (KARNATAKA): Madam, the Government should make a statement on this.

SHRI AJIT P.K. JOGI (MADHYA PRADESH): Madam, we all support this.

SHRIMATI MARGARET ALVA: This is something about which we had said that we would bring out. I do not know why this Government is backing out. Under whose pressure, I do not know. (Interruptions) We must know what happened.

(WEST SHRI NILOTPAL BASU BENGAL): Madam, there should be a statement on this. (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Narendra Mohan's name is there in the list. After he speaks, you can associate.

SHRIMATI MARGARET ALVA: The Government cannot keep quiet. Let them come forward with a statement. (Interruptions)

SHRI NARENDRA MOHAN Pradesh): Madam, the other day our hon. Prime Minister said that the security of the country would never be compromised. The Defence Minster had also said that there was a direct threat from Pakistan. Only a couple of days back, the Defence Minster made this statement.

Keeping these statements in view, when we look at the missile policy of the Government of India, we find that it has such divergent viewpoints. I fail to understand how a responsible Government can do such things.

There was a report in the month of July which said that the country must produce the Agni missile. This report was of the Defence Ministry. The same Government, in the month of October, said that they were putting the production of the Agni missile in cold storage. How do we compromise? What has happened?

^{† []} Transliteration in Arabic Script.

My hunch is, there is pressure from the Clinton Administration.

SHRIMATI MARGARET ALVA: Yes.

SHRI NARENDRA MOHAN: Madam, this point had been raised a number of times, through newspapers and otherwise. It is said used to the that some officials of our embassy in Washington had assured the Clinton Administration that the Government of India आ जाए तो बड़ा आसान रहेगा। was going to put the production of the Agni missile in cold storage, although the Government of India has not confirmed it.

I would, therefore, urge upon the Government through you, Madam, that there should be a definite statement from the Government of India whether such an assurance had been given. I am quoting from the US Government एक ही सूर्य है इस पार्लियामेंट में। records. It is not based merely on newspaper reports. The US Government records say that our officers had asured them that Agni would चमकेगा। be put in freeze. Now, this is something very, very serious. After all, the Standing Committee of Parliament had made certain observations on राजनाथ सिंह जी को साथ में रखना चाहती हूं। हमारे the production of the Agni missle. It was an हाऊस का सूर्य डूबना नहीं धाहिये किसी वक्ता। unanimous view. If the unanimous view of the Parliament is going to be ignored by the Defence Ministry or any other Ministry of the RE. Government of India, how far we are going to function as a democracy, or, as a Parliament? This is the basic question.

hon. Defence Minister and the hon. Prime Minister. The Prime Minister, in fact, holds the portfolio which deals with missile production. The Defence Ministry says that they need missiles. Either this has not been discussed in the Cabinet, or, this has been discussed but it has not been properly communicated to the other Ministry. These contradictions would definitely compromise our defence policy. I, therefore, urge upon the Government that there should be a statement from, the Government on this issue. There should also be a proper debate on this.

उपसमापति: श्री राजनाथ सिंह "सुर्य", आप बोलिये। मेरा सजेशन यह है कि आप "सर्य" पहले ले

श्री राजनाथ सिंह 'सूर्य': पहले तो लाना बढ़ा

उपसभापतिः पहले "सूर्य" आ जाए, फिर राजनाथ

ब्री राजनाथ सिंह सूर्य: मैडम्...(व्यवधान) उपसंभापति : पहले सूर्य आ जाए फिर राजनाथ आ जाए तो आसानी होगी।

श्री राजनाथ सिंह सूर्यः इस पर विचार कर लेंगे आपसे, फिर जैसा होगा तय कर लेंगे।

उपसभापति : खाली सुर्य बोल दें।...(व्यवधान)

श्री अजीत जोगी: एक ही सूर्य है, एक ही

उपसभापति : इवता भी है सूरज। इसलिए मैं ...(व्यवधान) बोलिए।

ALLEGED INCREASING UNREST **AMONG** P.A.C. PERSONNEL FOR WANT OF RELIEF AFTER ACQUITTAL BY

श्री राजनाथ सिंह सूर्य (उत्तर प्रदेश): उपसभापति Madam, through you, I would urge upon the महोदया, मैं आपका ध्यान यह प्रश्न उठाने के पूर्व एक अन्य तथ्य की ओर आकर्षित करना चाहता हूं। इस सदन के और दूसरे सदन के कई सदस्य छः दिसम्बर की एक ट्रेन से सफर कर रहे थे और उसकी 11 बोगियां ड्रेल हो गई थी। उस संबंध में भी मैंने एक सूचना दे रखी है और मैं समझता हूं कि वह बहुत महत्वपूर्ण है। उसे भी उठाने का हमें अवसर दिया जाए।

उपसभापति : आपका तो कुछ और है यह।

श्री राजनाथ सिंह सूर्य: वह दूसरा है। उसको उठाने के पहलें मैंने कहा कि उसके बारे में मैं आपका ध्यान आकर्षित करना चाहता है।

उपसभापति : जो दे रखा है उसके बारे में नहीं, जो आपको दे दिया है उसके बारे में कीजिए।

श्री राजनाथ सिंह सूर्यः मैडम्, वह तो मैं उठाने जा रहा हं।